

Supplementary Demands for Grants in respect of Budget (General for 1993-94.)

[Placed in the Library, See No. LT 5520/94]

MR. DEPUTY SPEAKER: The House stands adjourned to meet again at 2.10.

13.09 hrs.

The Lok Sabha then adjourned for lunch till ten minutes past fourteen of the Clock.

14.17 hrs.

The Lok Sabha re-assembled after lunch at seventeen minutes past fourteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

[English]

MR. DEPUTY-SPEAKER: Shri Jagdish Tytler will now make a statement on the Crash of Sahara Airlines Boeing-737 aircraft on 8.3.1994 at Indira Gandhi International Airport.

STATEMENT BY MINISTER

Crash of Sahara Airline Boeing-737 Aircraft on 8.3.1994 at Indira Gandhi International Airport, Delhi

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): On 8th March 1994, Boeing 737 aircraft VT-SIA belonging to Sahara India Airlines

was engaged in training flying at IGI Airport, Delhi, with Capt. P. Khurana as the Instructor. Total number of persons on board were four; the Instructor and three trainee Pilots. The aircraft has airborne first at 1413 hours. After carrying out five sorties, the aircraft was again airborne at 1454 hours. Soon after take off, the aircraft suddenly swirled to the left and was seen sharply descending. Near the international terminal building it impacted on the apron. An Aeroflot IL-86 aircraft parked on Bay 45 also got the impact and was totally destroyed alongwith the Sahara India aircraft; in fire that engulfed both the aircraft.

There were no passengers in either of the aircraft. The Aeroflot aircraft was being attended to by the airlines personnel for space rectification. Two of them died at the time of the accident and one of the injured persons later succumbed to injury. Another injured person is in hospital. All the four members of the Sahara India aircraft are reported dead. Besides, five more persons present at the accident site sustained injury and one of them later succumbed to it in the hospital. Thus, altogether eight persons lost their lives and five are injured. The injured persons were immediately hospitalised. Action has been taken to inform the families of the deceased and injured persons. Arrangements have also been made for members of the bereaved families to come to Delhi.

Senior officials rushed to the IGI airport soon after the accident and supervised rescue and relief operations.

Three aerobridges and parking bays have been damaged. Following the accident, flight operations at the airport remained suspended for about three hours, and were resumed at 1750 hours.

[Shri Jagdish Tytler^{SEF} Tytler]

The available evidence and the situation prima facie do not indicate any act of sabotage.

Preliminary investigations have been started by DGCA. Government have also decided to institute a judicial enquiry which will reveal full facts and circumstances of the unfortunate accident.

The sorrow we feel on this sad occasion is beyond words. I am sure Hon'ble Members will join me in sharing the grief of the bereaved families.

14.20 hrs.

RAILWAY BUDGET 1994-95—
General Discussion

DEMANDS FOR GRANTS ON
ACCOUNT (RAILWAYS), 1994-95

AND

SUPPLEMENTARY DEMANDS FOR
GRANTS (RAILWAYS) 1993-94 —*Contd.*

[English]

MR. DEPUTY-SPEAKER: Now, we sat upto 4 AM today. Mr. Nitish Kumar was in the Chair. So, he has got the right to participate in the debate. So far there was a list of Members; we called the Members as per that list and we have exhausted the entire list. Now Mr. Nitish Kumar will speak.

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, I have a request to make. Only a couple of Members from our side, who wanted to speak yesterday, were assured that they will speak today. So, they may kindly be allowed to speak today. And if the hon. Railway Minister is requested to give his reply at 4 PM, then whoever wants to get accommodated can be accommodated in the meantime.

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): I do not mind if it goes upto 4 PM but not like sitting till 4 AM.

SHRI MUKUL WASNIK: No, not like that. Yesterday's debate went upto 4 AM today. But today it will be 4 O'clock in the evening.

MR. DEPUTY-SPEAKER: I have made the position of the Chair absolutely clear. Time given to each Member will be ten minutes. Immediately after seven minutes. I will ring the first bell. Second bell will be rung one minute prior to ten minutes and immediately after ten minutes, the third bell will be rung.

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Deputy Speaker, Sir, I would like to put forth my point of view in regard to the Railway budget with great dismay. We could not conceal an agony on the day the hon. Minister was presenting his railway budget and walked out of the House in the course of his speech itself, expressing our indignation. We have been levelling allegation of regional imbalance